

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. CP. 3798

OF 199

04.12.97

Applicant(s)

A. K. Nagamdar

Respondent(s)

Mr. T. R. Prasad.

Advocate for Applicant(s)

Mr. A. Ahmed.

Advocate for Respondent(s)

Notes of the Registry	Date	Order of the Tribunal
<p>This contempt petition is filed by Mr.A.Ahmed, for the applicant Advocate witha prayer for direct the respondents non-implementation of Judgment & order dtd. 10.12.97 passed in O.A.17/97.</p> <p>Laid for favour of orders.</p> <p><i>Red Stamp</i> SECTION OFFICER 6/1/98</p> <p><i>Bon</i></p> <p>Pl. comply order dtd. 4.1.99.</p> <p>AS 6/1/99</p> <p>7-1-99</p> <p>Notice prepared and sent to D. section 708 issuing of the same to the Contemners.</p> <p><i>Y</i> 7-1-99</p>	4.1.99	<p>present : Hon'ble Justice Sri D.N. Baruah, Vice-Chairman and Hon'ble Sri G.L.Sanglyine, Administrative Member.</p> <p>Issue notice to show cause as to why contempt proceeding shall not be initiated against the alleged contemner. Returnable by four weeks.</p> <p>List on 4.2.99 for show cause and further orders.</p> <p><i>6</i> Member</p>
	4.2.99	<p>Koker is a referee Agreed to 10.2.99</p> <p>By order</p>

Notes of the Registry	Date	Order of the Tribunal
Notice issued to the respondents vide D.No. 38-39 Dt - 8-1-99	10-2-99	Mr. B.C.Pathak, learned advocate for the opposite party submits that a part of the order has since been implemented. Mr.Pathak further submits that the other two directions regarding Special Compensatory Allowance and Field Service Concession Allowance are going to be implemented within a short period. However, Mr.Ahmed submits that he has no instructions in this regard. On hearing counsel for the parties we find no reason to proceed with this Contempt Petition. Accordingly, we closed the Contempt Petition. However, if later on it transpires that the order if this Tribunal dated 10-6-97 is not implemented the applicant may approach approach the appropriate authority.
3-2-99 1) Service reports are still awaited 2) No Show Cause has been filed		Contempt Petition is disposed of.
Sub 3/2/99	1m 25 3/2/99	 Member
9-2-99 1) Service reports are still awaited 2) No Show Cause has been filed		 Vice-Chairman
Sub 3/2/99		
13.2.89 Copies of the order have been sent to the D/Secy. for sending the same to the parties through Regd. a/c & A/c.		
		